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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.89/	-	Admission	Rule-6	High Sana Resources Pvt. Ltd., Vs
BB/ 2017			of IB.	Aspira Digital India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE 988060669
	MANU KULKARNI		prokulham
	ARADHANA LAKHTA	KIA	Shadhana

ORDER

Counsel for petitioner is present. Registry raised some objections. Counsel for petitioner is directed to comply those objection. For hearing list it on 12/9/2017.

MEMBER(J)

MEMBER(T)